

b
ITEM NO.34

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5132/2013

(From the judgement and order dated 06/09/2012 in FA No.189/1988 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

NAND KISHOR AGARWAL (D) TH LRS &

Petitioner(s)

VERSUS

THE COLLECTOR & OTHERS.

Respondent(s)

(With prayer for interim relief)

Date: 11/02/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s)

Mr. Ashutosh Dubey,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

[SUMAN WADHWA]
COURT MASTER

[PHOOLAN WATI ARORA]
COURT MASTER